detected by the Coast Guards and what action has been taken against those countries?

SHRI K. C. PANT: Sir, so far as poaching is concerned, most of the fishing trawlers are of Pakistan and Taiwan. 18 are of Pakistan, 8 are of Taiwan, two of Bangladesh, one of Thailand, one of Burma and one is unknown.

SHRI SHANKARRAO NARAYAN-RAO DESHMUKH: What action has been taken? That is my second question.

SHRI K. C. PANT: What usually happens is that the Coast Guards catch the trawlers and bring them into the port and the crew is put behind the bars and then cases are launched. The fish is impounded, And this is the kind of activities which goes on. Sometimes our trawlers are also captured. There are exchanges. This is what goes on most of the time.

MR. CHAIRMAN: Question No. 263.

Drugs allowed for marketing for treatment of Dysentery and Diarrhoea

\*263. SHRI DHULESHWAR MEENA: †

DR. (SHRIMATI) SAROJINI MAHISHI.

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the names of the drugs allowed for marketing in the country both in single ingredient and in combination with other drugs for the treatment of Dysentery and Diarrhoea.

- (b) whether any of these drugs have side effects and are hazardous:
  - (c) if so, the details thereof:
- (d) whether any of these drugs are banned for use; if so, the details thereof;
- (e) whether control of Diarrhoea is one of the National Health Programmes; and
- (f) if so, the names of the medicines purchased by Government for this programme?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) to (f) A statement is laid on the Table of the Sabha.

#### Statement

The names of the popular drugs marketted in the country both in single ingredient and in combination with other drugs for the treatment of dysentery and diarhoea along with the details if possible side effects are annexed.

The Clioquino group of drugs are reported to be banned in Japan and some other countries on the ground of peripheral neuropathy blurred vision leading in blindness, Sub-myelo optio neuropathy (SMON). Furazalidone is also reported to be banned in Japan on the ground that safer and more effective anti-diarroheal drugs are available in that country. However, both these drugs remain widely available in many other countries.

Under the Programme for Control of Diarrhoea Government of India does not directly buy drugs but allocates money to the States and Union Territories for education and training and purchase of Oral Dehydration Salts.

t The question was actually asked on the floor of the House by Shri Dhuleshwar Meena,

Oral Answers

### Annexure

Names of popular durg formulations for treatment of Diarrhoea and possible side-effects of these drugs

Name of the drug/drug formulation		Possible side-effects
(a)	Phthaly sulphatiazole - Streptomycin - Iodochlorohydroxyquinoline	Drug fever, skin rash, Stevens' Johnson syndrome, crystal urea (Phthalylsul-phathiazole)
Di-	( <b>od</b> ohydroxyquinoline	Blurred vision (SMON reported in Japanese population) peripheral neuritis, parashtesia (Di-Iodohydroxyquino line).
(a)	Di-Iodohydroxyquinoline + Chloroquine + Oxytetracycline	Gastro-intestinal side effects, oral condi- diasis, over growth of Coliform orga- nisms, supra-infections, vitamin deff- ciency (Oxytetracycline).
(b)	Light Kaolin + Neomycin + Di-lodohydroxy- quinoline + Belladona	May influence Gastro-intestinal absorp- tion adversely, large doses may cause nausea, vomiting, malabsorption due to prolong therapy (Kaolin).
(a)	Furazolidone	
	Furazolidone +-lodochlorophydroxyquinoline +-Homotropine Methylbromide	Headache, nausea vomiting, rashes, agranulcytosis. (Furazolidone).
	Loperamide	
(a)	Loperamide + Furazolidone	Abdominal pain, gastro-intestinal dis-
(b)	Loperamide+Streptomycin	turbances, dry mouth, fatigue skin rashes (Loperamide).
	Diphenoxylate	
(a)	Diphenoxylate + Atropine	Anorexia, vomiting, swelling gums, dys
(b)	Diphenoxylate + Furazolidone + Atropine	tention, drowsiness, insomnia, rest- lessness, skin rash (Diphenoxylate)
	Tinidazole	
(a)	Tinidazole+Furazolidone	Gastro-intestinal discomfort anorexia nausca, dry mouth, headache, skin rash vomiting, vertigo, insomnia (Tinidozole).
	Metronidazale	
(a)	Metronidazole   Di-Iodophydroxyquinolme	Gasterointestinal discomfort, anorexia nausea drymouth, headache, skin rash vomiting, vertigo, insomnia (Metroninidazole).
(b)	Metronidazole - Furazolidone Light Kaolin	
	Nalidixic Acid	Nausea, Vomiting, gastro-intestinal bleed- ing, muscular weakness, myalgia, aller gic reactions, photo-toxicity.
į	Streoptomycin	Systemic side effects unlikely to occu with oral streptomycin.
,	Colistin Sulphate	Rashes, over growth of non-susceptible organisms particularly proteus.
	Diloxanide Furoate	Flatulance, vomiting, prucitus, urticaria transient, abuminuria.
	Emetine Hel Injection	Muscle Stiffness, necrosis, abscess forma
		tion, nausea; vomiting, muscle weal ness, urticaria, dizziness, headach dyspnoea, tachycardia, hypotension
	Oral Rehydration therapy (ORT) for prevention of dehydration due to diarrhoea.	

SHRI DHULESHAR MEENA: Mr. Chairman, Sir, the hon. Minister has said in her reply that Clioquinol group of drugs are reported to be banned in Japan and some other countries. Sir, these dangerous and hazardous drugs are being marketed in the country, for the treatment of Dysentery and Diarrhoea which have been withdrawn from a number of countries. I want to know why it is being allowed in India. Sir, drugs needed for control of Diarrhoea which is one of the items of the National Health Programme have been exempted from price control, according to the policy statement of December, 1986. It has the approval of the And it has been clearly Cabinet. spelt out that drugs needed for control of diseases under the National Health Programme would be covered under Category-I of the Drugs Price Control Order. I would like to know why none of the drugs needed for control of Diarrhoea is covered under the price control when, according to the policy, the Ministry of Health has been authorised to identify the drugs for diseases under the National Health Programme. Are both marketing of dangerous and hazardous drugs on the one side and on the other exempting the drugs from price control not against the policy and not against the public interest? Is it not against the policy and the public interest to allow drug companies not only to suck the blood by looting and kill them by drugs which are dangerous and hazardous?

वस्त्र मंत्री तथा स्वास्थ्य ग्रीर परिवार कल्पाण मंत्री (श्री राम निवास मिर्मा): श्रीमन्, सरकार की नीति यह रही है कि जब कभी एवा लगता है उब्ल्यू एच शो॰ या ग्रन्य किसी तरीके से कि विदेशों में या किन्हीं विशेष देशों में किसी दवाई को बंद कर दिया गया है कान्नी लरीके से तो हमारे यहां एक्सपर्ट काँटी उसकी जांच करती है ग्रीर जांच करने के बाद जो हमारे यहां पर एक्सपर्टस हैं उनसे सलाह करती है ग्रीर उसके बाद निर्णय

लिया जाता है कि उसको वंद किया जाये या न किया जाये। जिन दवाइयों का माननीय सदस्य ने उल्लेख किया है इन्हें जापान में बंद कर दिया गया है लेकिन यहां के जो हमारे न्यरोलाजिक एक्स-पर्टस है या दूसरे है उन्होंने यह सलाह दी कि इनको यहां बंद करने की जरूरत नहीं है क्योंकि जिन हजारों केसेज का उन्होंने ग्रध्ययन किया उससे पता लगता है कि इसमे कोई क्प्रभाव हमारे देश में नहीं पड़ता है। श्रीमन, यहां यह भी मैं कहना चाहंगा कि कई दवाएं ऐसी हैं जो अमेरिका में नहीं चलती हैं लेकिन योरोप में चलती हैं इसलिए कीन सी दवाई किस देश में चले ईसक उस देश की विशेषत:. वहां की परिस्थित देखकर निर्णय किया जाता है। हमने हमारा एक एक्सपर्ट पैनल बनाया है। डा० पटेल के नीचे एक स्टेंडिंग कमेटी है वहएक्सपर्ट कमेटी है, वह पूरी तरह सें जांच करती है ग्रीर सरकार को सलाह देती है कि कौन सी चीज बद की जाये श्रौर कौन सी नहीं। जहांतक माननीय सदस्य क। प्रश्न है कि प्रारंस कंट्रोल क्यों हटा लिया गया । तो प्राइस कंट्रोल का संबंध पैट्रोलियम एवं प्राइ: तिक गैस मिनिस्दी मे है हमारी इस पर कोई प्रभाव नहीं हैं।

SHRI DHULESHWAR MEENA: Sir, as I told you, it is not only in Japan but other countries have also banned it.

## The state of the state

The second question is whether the Ministry has banned the marketing of medicines based on Hydroxyquininolone in 1982, on the basis of worldwide reports of injurious effects due to the use of this drug and subsequently in 1983 issued another notification for allowing the marketing of this drug in combination with other drugs for the treatment of diarrhoea and dysentery. If so, when the drug is harmful, dangerous and large number of cases of blindness and paralysis have been detected with the consumption of this drug, how his Ministry has allowed the combination

of drugs with this drug to continue for consumption in the country? Over and above that, when Ciba-Geigy, a Swiss company which was the originator of this drug has withdrawn this drug throughout the world and had also paid compensations, to the people who became blind by the use of this drug. I would like to know from the hon. Minister why such a drug whether individually or in combination with other drugs has not been banned in our country where majority of the people are ignorant about the adverse effects of medicines and also lack knowledge about adverse effects or drugs.

श्री राम ग्रवधेश सिंह: अंग्रेजी बोलन' जरूरी है चाहे ग्रामे या न श्रामे ... (ब्यवधान) 5 साल तक श्रप हिन्दी में बोले श्रव श्राप संग्रेजी में प्रयास कर रहे हैं।

SHRI DHULESHWAR MEENA: Recently it has been found that all the listed drugs for dysentry and diarrhoea have serious side effects. If so, whether any Ayurvedic, Unani or Homoeopathic drugs have been found effective and safe?

श्री राम निवास मिर्धाः श्रीमन मैं वही बात दोहर ना चाहंगा जो मैंने पहले कही कि हमते कानुन में इंग कंसलटेटिव कमेटी बनी हुई है, इसकी एक सब कमेटी में देश के एकसपोर्ट्स हैं। यह हजारों केमेज का अध्ययन करती है। इन्हें बहुत भारी श्रनुभव है ग्रीर कीन सी ड्रग रोकी जाये कौन सी न रोकी जाये, यह इस पर भी निर्णय करती है। यह सही है कि जापान या प्रन्य देशों ने इसकी बंद कर दिया है लेकिन कई देश ऐसे हैं जहां ग्रभी भी यह चल रही है। इसलिए इमने पूरी त्मसल्ली कर ली है, जो भी हमारे एक्स-पर्टेस की एडवाइज श्रबेलेबल है उसके श्राधार पर, कि इसको बंद करना ठीक नहीं होगा। इसलिए हमने बंद नहीं किया है। लेकिन समय-समय पर हम बंद भी करते हैं कुछ इन्स के लिए नोटी-

फिकेशन भी निकालते हैं कि इसको डाक्टर्स के प्रे स्किप्शन से जारी किया जाये। एक नोटिफिकेशन ग्रेंगर निकाल हैं दबागों पर लिखा जोता है कि इसके क्या प्रभाव होंगे। कभी-कभी इसमें यह दिक्कत भी हो सकती है इसको ध्यान में रखकर ही इसका इस्तेमाल करे। तो ऐसा चेतावनियां इन दब ग्रों में भी दी गई हैं। लेकिन जहां तक बैन करने का संबंध है, जो सलाह मिली है, उसके ग्राधार पर ऐसा करना उचिठ नहीं है।

DR. (SHRIMATI) SAROJINI MA-HISHI: Sir, the Minister is in charge of this Ministry only in part. I appreciate his sincere efforts to give good answers. I would like to know whether there is a monitoring system in our country to find out what effects have been caused due to the use or consumption of these drugs. Japan had a monitoring system and found out that every year 15,000 people became blind and paralytic. It has been banned in the U.K., the U.S.A., Japan and many other countries. I am talking about quinoline group of drugs for diarrhoea. It is used in all these medicines. Hydroxyquinoline is in the quinoline group of drugs. It has been banned by the World Health Organisation. It has blacklisted it long back. The CIBA Geigy Group which manufactured this particular withdrew it on the report given by its own Executive, Dr. Willy, who left that industry later on. When the manufacturing concern itself has withdrawn this drug, then why should countries the other become dumping ground for this drug? Do they think that this is a developing country or an under-developed country? Is it because of that that they want to dump these drugs. There is no monitoring system. Someone was cutting a joke saying that instead of family planning, if this drug is used, then it can be a substitute for reducing the population. I do not know, Sir. There is no monitoring system in the country. The country where there is a monitoring system found out that this drug was causing para. .: .

lysis and blindness. Therefore, I would like to know why this was withdrawn in 1982. There was a ban on it in 1982. In 1983, it was allowed in combination. I would like to know whether your group of experts continue to give this suggestion. Do they say that it should be dumped in this country or should it not be dumped in the country? Why don't you greate a committee consisting of Members of Parliament and a few experts also? You are saying that you have got a subcommittee of experts. If the experts give the opinion that this drug can be consumed in this country, then it can be consumed. If they say that there should be a ban on it there these is a ban. In 1982, they say that it should be banned. In 1983 they say that it can be allowed in combination. I would like the Minister to go into these things. If there is no reply immediately I won't mind. But it is causing a lot of harm. It is a dangerous and a hazardous drug.

MR. CHAIRMAN: She says that it has been banned by WHO.

SHRI RAM NIWAS MIRDHA: Sir, WHO does not ban any drug. It has no authority to do so. It merely transmits information to us saying which country has banned which drug.

MR. CHAIRMAN: They have not given any recommendation.

DR. (SHRIMATI) SAROJINI MAHISHI: They have blacklisted this drug.

SHRI RAM NIWAS MIRDHA: They have given no recommendation. There is no blacklisting by WHO. They give information saying which country has banned which drug. That is all. As I said earlier, many drugs are banned in the U.S.A., but they are used in so many advanced countries in Europe. The genetic situation is there. Environment situation is there.

MR. CHAIRMAN: Are you satisfied that they are not doing any harm in the country?

DR. (SHRIMATI) SAROJINI MAHISHI: Do you have a monitoring system in the country?

SHRI RAM NIWAS MIRDHA: In th s case, 5000 cases were studied by Dr. Walia who is an eminent neuroligist in the country working in J. J. Hospital in Bombay In all the meetings, once, twice and thrice he said that there is no adverse effect which has been noticed after the patients took this medicine. It is not that we are conscious of it. It is not correct to say that we have no check. There is a very well laid out system. The experts are being consulted. have nothing to say whether the Members of Parliament should be the members of the experts committee. We have our own system which is working satisfactorily.

MR. CHAIRMAN: You will see that it works properly.

श्री सीताराम केसरी: सभापित महोदय, मैं द्वापके द्वारा मंत्री महोदय से यह जानना चाहंगा कि जिन श्रीपिधयों के कारण या जिन ग्रीपधियों की प्रविक्रियः किसी रोगी के ऊपर उसकी प्रतिकिया घात्क पड़ती है या उस रोगी की उससे मृत्यु हो जाती है तो उस संबंध में सरकार क्या कोई ऐसा नियम या कोई ऐसा कान्न बन।येगी कि उस इग बनाने वाले के ऊपर मुक्तदमा चले श्रीर वही सजा हो जो हत्या करने वाले को मौत की सजा होती है? मैंने एक नहीं; अनेक केस देखे है कि श्रौषधि की प्रतिक्रिया स्वरूप कई लोग मृत्यु की गोद में गए हें। इसलिए मैं श्रापके द्वारा मंत्री **महोदय** से यह जानना चाहूंगा कि जो लोग ड्रग बनाते हें जो कपनियां हें वह ड्रग भ्रगर दोषपूर्ण है ग्रीर जिसकी प्रतित्रिया स्वरूप किसी व्यक्ति की मृत्यु हो जाती है तो क्यासरकार ड्रग बनाने वाले पर वही कौनन लागू करेगी जो कि किसी की हत्या करने वाले पर लागू होती है?

श्री राम विनास मिर्धाः हमारे देश में इग्ज श्रीर कोसमेटिक्स एक्ट के नाम से कानून है जिसमें कुछ वर्ष पहले संशोधन किया गथा, श्रीर उसको मजबूत बनाया गथा उसको सङ्ग भावर दी गई कि कोई उसका उल्लंघन करें तो बहुन भारी सजा हो सकती है, मिनियम सेटेंस उसमें लिखा हुआ है और पूरा ध्यान रखा जाना है कि इग कंट्रोलर का जो महक्सा है स्टेट गवर्नमेंट्स कंट्रोल रखती है उन्हीं की यह इयूटी है कि यह कार्य करें।

श्री राम ग्रवधेश सिंह : सीधा जवाव दीजिए।

श्री राम निवास मिर्धा : मीबा जवाब यह है कि हमारे कानून में प्रावबान है...

श्री राम ग्रवधेश सिंह: कुप्रभाव होता है।

श्री राम निवास मिर्धा: कुप्रभाव की बात नहीं ग्रांर दवाई में 10 चीजें होती चाहिएं ग्रांर पांच चीजें भी हैं तो भी सजा दी जा सकती है। इसलिए किसी की मृत्यू होते का प्रका नहीं उठता। दव इयां किस प्रकार में बतें उसका लाई-सेंस में लिखा होता है। ग्रांर उस प्रकार में वह नहीं बती हैं तो ग्रंपने हंग में उसमें सजा दी जा सकती है।

श्री सुरेन्द्र जीत सिंह ग्रहलुवालियाः सभा-पति महोदय, ऐसा कहना गलत होना मंत्री महोदय ने ग्रभी बत्यया कि हमारे मुलक के बड़े-बड़े डूग विशेषज्ञों ने कहा है कि यह दवा हिन्दुस्तान में मरीजों के उपयोग के लिए खराब नहीं है। ग्रगर ऐसी बात हैती जापान में जब यह बैन हुई खाकी टैबलेट जिसको कहा जाता है जो कि डाय-रिया के लिए यूज होती है जिसके कारण कई लोग मारे गए और हिन्दुस्वान में भी नोटिफिकेशन निकाला गया नं. डीम्रोएक्स-19013/8/81डी भ्रगस्त 13, 1982 जिसमें कि यह दवाई बैन कर दी गई थी और फिर एक साल बाद उसी दवाई की लागू क्यों किया गया ग्रीर करने के पहले क्या इन विशेषज्ञों का

विचार नहीं लिया गया था ? द्वतनाही नहीं, सभी मंत्री महोदय ने वहा कि माहब डब्ल्यू ०एच० ग्रो० कोई लिस्ट नहीं बनाती है, डिकिन डब्ल्यू०एच०ग्रो० ने वाकायदा बैंड लिस्ट बनाई हुई है **ग्रौर** मारे मुल्कों के हेल्थ डिपार्टमेंट्स को उसकी कापी भेजी जाती है ? इतना ही नहीं, एक डाक्टर ग्रोल हेन्सन है जिन्होंने तीन हजार डाक्टरों को लेकर स्वीडन में एक कांफ्रेंस की ग्रौर वहा कि सीबा गाइगी के जिल्ने भी प्रोडक्ट्स हैं उनको लिखना बंदिकिया जाए और बैन किया जाए स्रोर स्राज जब हिन्द्र रान में भी डाक्टर इसको बैन कर रहे है, मेरे पास जो पुस्तिका है यह हिन्द्रभान के डाक्टरों ने बनाई है, इसमें एक ड्रग नहीं बल्कि कई सौ ड्रग्ज हैं। एनलजिन है, जिसके बारे में हर जगह बैन होगया है, लेकिन हिन्दुस्तान में अभीभी यटिलाइज हो रही है, इस पर **क्यों नहीं** गंभीरता से विचार किया जाता क्यों खिलवाड़ किया जा रहा है, यह मंत्री महोदय से जानना चाहता हूं?

श्री राम निवास मिर्धाः श्रीमन्, खिल-वाड़ करने का प्रश्न ही पैदा नहीं होता। हमारे विशेषज्ञ हैं उनकी सलाह से दी जाती है डिकन ग्रापने माननीय सदस्य ने जो वातें रखी हैं मैं फिर उन्हें विशेषकों के सामने रख दूंगा, ग्रगर वे ग्रपना विचार बदलना चाहें तो बदल दें, लेकिन ग्रभी तक जो हुग्रा है वह उनसे पूछ कर ही सारा काम किया है, जोकि हमारेकानून में लिखा हुग्रा है ।... (व्यवधान)

श्री राम ग्रवधेश सिंह: जो नोटिफिकेशन की बात ग्रहलुकाविया माहब ने कही है वह सच है या झूठ है ? अगर सच है, तो उस नोटिफिकेशन के बाद फिर दबाई स्यों चालू की गई।

श्री राम निवास मिर्धाः विशेषक्षों के पास समय-समय पर कुछ सूचनाएं होती हैं जिसके हिसाब से अपनी सलाह देते हैं... (व्यवधान) हम सीबा गाइगी के खिलाफ है प्रशन यहां पर यह नहीं है, प्रशन यह है कि हमारे कानून के मुताबिक हमारे देश की स्थिति में जो भी धच्छे से अच्छे विशेषन हैं जो कि हजारों केस देखते हैं श्रीर उनके ऊपर अपनी राय देते

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हैं, सलाह करके देते हैं ...। उनकी राय को हम गैर-गुजर नहीं कर सकते । फिर भी माननीय सदस्यों ने वहा है तो इनकी भावता को मैं कमेटी तक पहुंचा द्गा।

श्री राम ग्रवधेश सिंह : पहले विसकी राय पर बेन किया गया ग्रीर फिर विसकी राय पर यह शुरू किया गया ? इसका जवाब ग्राप दोजिए। ... (व्यवधान)

श्री राम निवास मिर्धाः वह भी उनसे पुछ लेंगे। ... (व्यवधान)...

श्री राम ग्रवधेश सिंह: ग्राप संसद के प्रति जवाबदेह हैं। ग्राप अवाव दीजिए।

श्री सभापति : श्री सुब्रह्मण्यम स्वामी ...(ब्यवधान)... बैठिए, मिस्टर राम प्रवधेश सिंह, प्लीज । ... (व्यवधान)...ग्रापको किसने लाइसेंस दिया है कि ग्राप बीच में गडबड करते रहें।

SHRI DEBA PRASAD RAY: Has he been permitted to raise a supplementary?

SHRI VITHALRAO MADHAVRAO JADHAV: He does not require anybody's permission.

श्री समापति: ग्रापने वह खिलौना देखा है-जिस्पा जेक? जिस्पा जेक को कीन रोकता है ?

SWAMY: SHRI SUBRAMANIAN Sir the Minister's reply should convince the House that the focus should now be on the preventive aspect of Diarrhoea and Dysentery and not the curative aspect.

AN HON. MEMBER: He occupy the treasury benches. (Interraptions).

SHRI SUBRAMANIAN SWAMY: What happened? Something wrong with Telugu Desam? (Interruptions) Sir whenever I mention Diarrohea Desam and Dysentery, the Telugu members get excited. (Interruptions)

SHRI PARVATHANENI UPENDRA Because you are afflicted, (Interruptons).

SHRI SUBRAMANIAN SWAMY: You are afflicated. (Interruptions)

The question is that the dependence on drugs and the after-effects are because the Government of India has not formulated a policy on purification of water which is the main source. We are served what is known as non-vegetarian water, which has got amoeba and all kinds of things. Today it is not possible to get any pure drinking water from any municipal corporation. So I want to know whether to free the country from this drug dependence the Health Ministry is looking to the preventive aspect of the fight against Diarrhoea and Dysentery.

MR. CHAIRMAN: He wants vegetarian water. Will you provide it? (Interruptions)

SHRI RAM NIWAS MIRDHA: Sir. we have a programme, we have a centrally sponsored scheme to combat Diarrhoea under which we give assistance to State Governments in various ways. We distribute medicines; we subsidize medicines also. Kits are suplied to State Governments, because we feel that Diarrhoea is really a very serious problem, particularly among small children and infants. The Gov-But as the ernment is very keen. hon Member has said there are much wider implications such as the pure orinking water and things of this nature which the Government of course tries to do. But so far as the Health Ministry is concerned, we have a centrally sponsored scheme to go into all these matters.

SHRI SANTOSH BAGRODIA: Sir, I would like to know whether there is an acute shortage of doctors in the Specially they are seldom available in villages Has the Government a scheme of kits for distribution in the villages to prevent and cure Diarrhoea and such common di19

seases? Also, has the Government a plan to popularize non-Allopathic drugs for such common ailments, since these are cheap and have a few sideeffects?

SHRI RAM NIWAS MIRDHA: As I have just now mentioned, we have a centrally sponsored scheme to combat these diseases. Anti-dehydration kits are supplied to State Governments. We are subsidising them. We give them medicines, and we try to help the State Governments to combat Diar-It is really a serious problem.

Ayurveda and other systems which are recognized by the Governments are also being utilized for combating Diarrhoea and other diesases.

श्री विश्वजित पृथ्वीजित सिंह: ग्रघ्यक्ष महाराज, ... (व्यवधान)... म्रापही मुझे इगाजत दे दीजिए तो मैं कुछ बोल लूं। ग्रध्यक्ष महाराज, (व्यवधान) . . .

श्री विद्वलराव माधवराव जाधवः मराठी में बोलिए।

श्री विश्वजित पृथ्वीजित सिंह : इंटरप्रिटे-शन की मुश्किल होगी। तो अध्यक्ष महाराज, मैंने निश्चय कर लिया था कि ...(व्यवधान)... ग्रब देखिए, इतनी मुश्किल में डाल दिया है, मैं बोल ही नहीं संकता ।

SHRI VITHALRAO MADHAVRAO JADHAV: It is a form of respect. It is called; so in Marathi.

श्री विश्वजित पृथ्वीजित सिंह: मैंने बहुत पहले निश्चय कर लिया था कि मैं इस इंग के सवाल पर कोई सप्लीमेंटरी नहीं पूछ्गा, कुछ नहीं कहूंगा। बहुत अरसे मैं चुप भी रहा हूं ग्रीर सबको माल्म

श्रीसभापति: ग्राज ग्राप ग्रपनी तौबा तोड़ रहे हैं ?

श्री विश्वजित पृथ्वीजित सिंह: मैं तोड़ रहा हूं ग्रीर उसका एक कारण है। वह कारण बहुत गंभीर है। मैंने यह सवाल देखा। मंत्रीजी का जवाब देखा ग्रीर मंत्रीजी का दिया जवाब भी सूना । वह सुनकर मैं दंग रह गया। मंत्री महोदय नहते हैं कि हिन्दुस्तान में एक ऐसी परिस्थिति है कि इन इन्स का कोई कुप्रभाव पड़ता ही नही है। इन दव।इयों का कोई कुप्रभाव पड़ता ही नहीं है। है। परन्तु यहां मैं यह कहता हूं कि यह कोई भारतवर्ष या हिन्दुस्तान की कोई परिस्थिति नहीं है। यह अदभुत परि-स्थिति मंत्री महोदय की है कि मंत्री महोदय पर इन दवाइयों का सुप्रभाव पड़ता है ग्रीर सारी जनता पर क्रिभाव पड़ता है।

श्रीसभापति: ग्रापका प्रश्नक्याहै?

श्री विश्वजित पृथ्वीजित सिंह: मैं प्रश्न अभी पूछता हं हजुर,

I would like to say, Sir, that we should be ashamed of ourselves that these drugs-I am talking about the first five in the list which has been provided to us-are banned not only in the western countries—they have been for some time-they are also banned and restricted in the neighbouring countries of Nepal, Bangladesh Pakistan. And we have not any thing about it because we claim that they hve no effect on India. It is now established all over the world that this particular group of drugs is harmful., I know the theory which has been propounded by various experts that certain drugs do not effect certain races. Well, let me tell you that drugs affect all races in the world

श्री राम भ्रवधेश सिहः बहुत हाय वसी-मन मिला होगा।

श्री विश्वजित पृश्वीजित सिंह: ग्राप चुप रहिए, गितः अवरोधक सिंह आप चुप रहिए। (व्यवधान) ...

There are certain things. The WHO has consistently been representing to the various Governments in the world that irrational combinations of drugs should not be allowed. As you will see in this list, these are irrational combinations Sir. That is another factor which everybody has been talking about.

Therefore, I would like to ask the hon. Minister is he, in the light of this debate-I won't call it answers and questions, I would call it debate because everybody is excited about ittaking any action, is he going to review or is he going to send it to a committee of experts once again in the face of all kinds of representations from everybody, including voluntary associations of India Is he contemplating any action? If he is not, is he going to allow me to raise half-an-hour discussion on this? Thank you, Sir.

SHRI RAM NIWAS MIRDHA: I have already given an assurance to the House that in view of the strong feelings in the House we will go back to our experts and have it re-examined. (Interruptions) It is they who are to be consulted in view of the survey he<sub>v</sub> have made (Interruptions)

SHRI GHULAM RASOOL MATTO: Mr. Chairman, Sir after the answers to questions, what really is needed is a national policy on this issue whether a drug should be allowed or should not be allowed. Merely asking for expert opinion will not do. Will the hon. Minister assure the House that a national policy will be drawn up with the collaboration of the World Health Organisation? A long-term policy not only on hese drugs but all the drugs that are banned the world over is necessary so that we have not to go to experts to have their opinion, but the National Policy give us the guidelines.

SHRI RAM NIWAS MIRDHA: have already said that we will reexamine it. I do not want to rebut, but it is not correct to say hat these drugs have been banned all over the Canada, Germany world. France still use them. But I do not like to go into those arguments. will ask our experts to review whole thing in view of what has been said here.

to Questions

SHRI N. K. P. SALVE: Sir, the indignation of the Members on revival of drugs which were earlier banned may be justified or may be unknow. But, Sir, justified, I do not there is some very disquieting feature about the questions which are asked on drugs. The amount of information we get in the House Sir, is more than what is probably given in pharmacopoeia. Sir, it is a question of the dignity of the House. There are disquieting features that...

MR CHAIRMAN: They are alert Members.

SHRI N. K. P. SALVE: I am happy they are alert Members. But we should not willynilly or in any manner whatsoever offer our shoulder for anyone to rest the barrel of their Sir, I have been seeing drug I am not blaming anyone, auestions. and no individual I have in mind. Sir, drug questions are not only appearing continuously in our Questions List, they have also been appearing fairly high. You must have noticed this. My respectful...

SHRI GHULAM RASOOL MATTO: He is right.

SHRI N. K. P. SALVE: .. ..submission to you, Sir, is in the interest of the dignity of the House to keep what I have submitted in mind and see if something can be done. my question to the hon. Minister is Is it only that some countries this: have banned the drug or is it also that some cases have been reported

in which harmful effects of this drug have been found in India? And if such harmful effects have been found, what is the reaction of the Minister?

SHRI RAM NIWAS MIRDHA: Sir, I have already mentioned about the survey of 5,000 patients done by Dr. Wadia. And he said that there was not adverse reaction, and he confidently said this and his view was concurred by other experts also. But, as I said, let us not prolong the debate. I have assured the House that the whole thing will be re-examined with whatever expertise is available to us, and what the hon. Members said, that will be considered.

### MR. CHAIRMAN: Question No. 264.

\*246. [The questioner (Shri Satya Prakash Malaviya) was absent. For answer vide col. 35-36 infra]

MR. CHAIRMAN: Question No. 256.

\*265. [The questioner (Shri Ram Naresh Yadav and Shri Ram Jethmalani). were absent. For answer vide Col. 36-38 infra.]

Mr. Chairman: Question No. 266.

# झांतो स्थित ग्रायुर्वेविक ग्रयुसंधान केन्द्र

\*266. डा. गोविन्व दास रिछारिया: क्या स्वास्थ्य श्रीर परिवार कल्याण मंत्री यह बताने की छ्या करेंगे कि:

- (क) केन्द्रोय सरकार द्वारा झांसी में खोले गये थायुर्वेदिक अनुसंधान केन्द्र द्वारा किये गये कार्य का व्योरा क्या है ;
- (ख) इस समय कौत-कौन सी परि-योजनाएं चल रही हैं तथा किन-किन परियोजनाओं के भविष्य में आरम्भ किये जाने की संभायना है ; और
- (ग) इस केन्द्र के भावी विस्तार ग्रौर ग्रगली पंचवर्षीय योजनावधि में इसे उच्च

अध्ययन और अनुसंधान के केन्द्र के रूप में विकसित करने के संबंध में सरकार की क्या योजनाएं हैं ?

स्वास्थ्य श्रीर परिवार कल्याण मंत्रालय में राज्य मंत्री (कुमारी सरीज खापडें): (क) में (ग) एक विवरण सभा पटल पर रख दिया गया है।

#### विवरण

केन्द्रीय आयुवद एव सिङ भ्रनुसधान परिषद् का क्षेत्रीय अनुसंधान केन्द्र (आय-वद), झांसी परिषद् की दिभिन्न अन-सद्यान परियोजनाम्रों को जरूरतों की पूरा करने के लिए एक केन्द्रीय डिपो के रूप में कार्यवार रहा है। यह केन्द्र देश के लगभग सभी राज्यों में क्षाय कर रहे चिकित्सा-वानस्पतिक अन्वषण दलों के परिषद् के नेट वर्क के माध्यम से उपयुक्त कच्ची औषध सामग्री को एकत वारता है। इसके अतिरिक्त यह केन्द्र उद्यानों में पैदा करके ग्रौर केन्द्र के चिकित्सा परिचर्या कार्यत्रम में उपयोग के लिए परिषद् की अन्य सर्वेक्षण युनिटों से प्राप्त एकल ग्रोपधि वालो दबाइयां भी नैयार वरसा है इसकेन्द्र ने अधिकृत भौषध नमुनों और पादप प्रजाक्षियों का एक मडी-बटी भण्डार ग्रांर म्युजियम भी स्थापित किया है। इस केन्द्र के निम्न-िखित दार्यक्रम हैं -

- (i) कुछ-एक रोगों /स्थितियों में उपचार में आयुर्वेदिक दवाइयों की प्रभाव-कारिता का मूल्यांकन करने के किए ब्रंसरंग रोगी विभाग स्तर पर नंदानिक अनु-संद्यान अध्ययन आरम्भ करना ।
- (ii) मोबाइल क्लेन्सिका रिसर्च युनिट के अन्तर्गत सेवोन्मुख सर्वेक्षण एवं निगरानी कार्यत्रम का विस्तार बारना ग्रीर सामुदायिक स्वास्थ्य परिचर्या अनुसंधान वार्यत्रम के अन्तर्गत एक गांव को अपनाना।
- (iii) ग्रांपधीय पादपों, उनके भण्डारण, संरक्षण ग्रांर श्राप्ति के लिए गहन खेती करना ।
- (iv) क्षेत्रीय धनुसंघान संस्थान, ग्वासियर में वार्य कर रहे श्रीषधीय पादप